

SHRI DIGVIJAYA SINGH; Mr. Deputy Speaker Sir, the matter raised by Shri Saifuddin Choudhury regarding molestation of Adivasi women is very important and we unanimously condemn such behavior being meted out to Adivasi women. However, we have strong objection against the views expressed by Shri Chaudhury against the Tripura Government. If the Supreme Court has issued any directive, the Tripura Government would abide by it.... (*Interruptions*) As per my information the Supreme Court prepared a paper a few days back expressing certain views. The Tripura Government should take stringent action against the culprits as per directives of the Supreme Court. However, we object to giving such incidents a political colour.

(*Interruptions*)

[*English*]

SHRI BASU DEB ACHARIA: Why has the Report not been placed on the Table of the House?

[*Translation*]

SHRI BHUWAN CHANDRA KHAN-DURI (Garhwal): Mr. Deputy Speaker, Sir, the facilities and the benefits of T.V. services which should have been available to the Pauri Garhwal region of Uttar Pradesh and the border district of Chamoli could not be made available till date. The total area of these two districts is approximately 15,000 square kilometres and since it is a hilly region it is difficult to travel from one place to the other. The total population of this area is around fifteen lakhs but it is still deprived of Doordarshan facility. There are three transmitters in all in these two places. They are not capable to extend facilities to the people.

I want to inform the Government and the Ministry of Information and Broadcasting that the borders of Chamoli district touch Tibet. This is an important border State and as such people should be given Doordarshan facilities. I would urge the Minister of Infor-

mation & Broadcasting to send a survey team to know the needs of the people regarding transmitter facility and make necessary arrangements for telecasting the Doordarshan programmes in these places.... (*Interruptions*)

[*English*]

SHRIMATI MALINI BHATTACHARAYA: Sir, it seems that somehow the poor people of Tripura have been suffering from the disease of invisibility. Only a few days back, in this House, we raised the matter of starvation deaths in Tripura. The hon. Minister, no less than Shri. Arjun Singh, made a statement saying that the matter would be referred to the Cabinet and he would come back to us. But so far nothing has happened and the condition is continuing unabated. Now, we find that this Ujjan Maidan gang-rape case report has come. I wrote a letter to the Welfare Minister on this as soon as the Report of the Supreme Court's Commission came out. Do you know what reply I got from the Welfare Minister? The Welfare Minister not only had not read my letter; he was neither acquainted with the report of the Commission nor was he acquainted with the incident. He said: "I will probe into this matter of alleged rape of a tribal women at Ujan Maidan." This is the state of disinformation and non-information that is prevailing about Tripura. And we want the Home Ministry to take serious account of this and we want the Commission's report not only to be placed on the Table of the House but a copy also should be sent to the Ministers to read the same. (*Interruptions*)

SHRI G.M.C. BALAYOGI (Amalapuram): Mr. Deputy Speaker, Sir, the people belonging to SC/ST and other weaker sections are worried about their future in Indian industry in view of Government's new industrial policy which envisages privatisation of Indian industry. There is no constitutional guarantee to provide employment opportunities to SC/ST and other weaker sections in private industrial units.

Therefore, I urge upon the hon. the